

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 22.02.2022 (TUESDAY)

COURT –II (VIRTUAL MODE)

10:20 AM

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 779 of 2021	Reliance Asset Reconstruction Company Ltd. Vs. Narendra Plastics Pvt. Ltd.	Amit Mahaliyan	Prateek Kumar Raveena Rai

10:25 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

2.	Comp. App. (AT) (Ins) No. 351 of 2021	Rajnish Gupta Vs. Union Bank of India & Anr.	Mohit Chaudhary	Ekta Chaudhury-R1 Abhishek Anand-R2
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10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

3.	Comp. App. (AT) (Ins) No. 165 of 2022	Ramesh Kumar Suneja Vs. Pawan Buildwell Pvt. Ltd. (Through its Liquidator Arun Chadha) & Ors.	Aditya Parolia	Abhishek Anand Tanveer Oberoi Samridh Bindal
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**By order of Hon'ble Chairperson
-sd/-
Registrar**